

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Regular enquiry initiated against Shri Vishaish Kumar Parihar, Civil Judge (Sr. Division)/Sub Judge (under suspension).

ORDER

No: 1331 of 2022/RG

Dated: 23/09/2022

Pursuant to the Resolution adopted by the Hon'ble Full Court in its meeting dated 16.09.2022, the suspension order of Shri Vishaish Kumar Parihar, Civil Judge (Sr. Division)/Sub Judge is hereby revoked and he is reinstated.

The officer shall remain attached with the office of the Registrar Judicial, High Court of J&K and Ladakh, Jammu Wing till further orders.

By Order.

(Sanjeev Gupta)
Registrar General

Dated:- 23/09/2022

No: - 33017-38/RG/JS
Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. /Ms Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
5. Shri Vishaish Kumar Parihar, Civil Judge (Sr. Division)/Sub Judge.
..... for information and necessary action.
6. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
7. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
8. Office file.

Registrar General